### GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO. 3351

TO BE ANSWERED ON THE 7<sup>TH</sup> AUGUST, 2018/ SHRAVANA 16, 1940 (SAKA)
INQUIRY INTO CASES RELATING TO SRI GURU GRANTH SAHIB JI

### 3351. SHRI RAVNEET SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is monitoring the status of CBI inquiry into the Beadbi Case of Sri Guru Granth Sahib Ji at Village Bargari, Punjab in 2015 and the cases of theft of a saroop of Sri Guru Granth Sahib Ji at Village Burj Jawahar Singh Wala in June, 2015;
- (b) if so, the details thereof along with the status update and the timeline for the same; and
- (c) whether any arrests have been made in connection with the cases along with the status of trials and if so, the details thereof?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a), (b) & (c): The investigation in these cases registered on 13.11.2015 on the request of Govt. of Punjab, is in progress. The Central Bureau of investigation (CBI) has declared a reward of Rs.10 lacs, in connection with these cases. Recently, 03 persons allegedly disclosed their involvement in the *Beadbi* of Sri Guru Granth Sahib in Burj Jawahar Singh Wala, Faridkot, before Punjab Police. They have been taken on Police remand by the CBI.

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